

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-6214-JK (LD) of 2026

DATED:- 18 - 05 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 18- 05 - 2026

No:-LAW-OIC/5/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No:- 6214-JK(LD) of 2026 dated 18.05.2026.

r. No.	CASE No.	Titled	OIC
1	WP(C) No. 3561/2025	Abdul Gaffar & Ors. Vs. UT of J&K and Ors.	Anil Mahalotra, Executive Engineer, PMGSY (JKRRDA), Division Mahore
2.	CCP(S) No. 82/2026 in WP(C) No. 2196/2025	MS Wazir Mohd Vs Anil Kumar Singh & Ors	Sh. Gurmeet Kumar, Executive Engineer, PMGSY Division Kathua
3.	WP(C) No. 3291/2025	Mangat Ram Vs UT of J&K and ors.	Gh. Mohd Sheikh, Executive Engineer, PMGSY (JKRRDA), Division Ramban
4.	WP(C) No. 2845/2025	Bakhtor Singh Vs. UT of J&K and Ors.	Gh. Mohd Sheikh, Executive Engineer, PMGSY (JKRRDA), Division Ramban
5.	WP(C) No. 3108/2025	Abdullah Vs. UT of J&K & Ors.	Mr. Ved Singh, Executive Engineer, PMGSY, Division Thathri,
6.	WP(C) No. 2363/2024	Mohinder Sharma & Ors Vs.UT of J&K and Ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban
7.	WP(C) No. 2218/2025	Mohd Iqbal Wani & Ors. Vs. UT of J&K & Ors	Sh. Mohd Iqbal Ganaie, Executive Engineer, PWD (R&B) Division Banihal
8.	WP(C) No. 629/2025	Kishori Lal Vs. UT of J&K and Ors.	Gh. Mohd Sheikh, Executive Engineer, PMGSY (JKRRDA), Division Ramban
9.	CCP(S) No. 112/2026 in WP(C) No.2513/2022	M/s Tech Build & Associates Vs. Anil Kumar and Ors.	Sh. Rajan Mengi, Executive Engineer, PWD(R&B), Division-Satwari, Jammu

[Handwritten Signature]

10.	CCP(S) No. 111/2026 in WP(C) No.392/2023	M/s Tech Build & Associates Vs. Anil Kumar and Ors.	Sh. Rajan Mengi, Executive Engineer, PWD(R&B), Division-Satwari, Jammu
11.	WPC NO. 188/2026	JIA LAL AND OTHERS V/S UT AND OTHERS	Sh. Anil Kumar Mehra, Executive Engineer, PWD (R&B) Division Doda.
12	WP(C) No.868/2026	Maqsooda Begum Vs. UT of J&K and Ors	Sh. Anil Kumar Mehra, Executive Engineer, PWD (R&B) Division Doda.
13	WP(C) No. 890/2026	Raj Singh Vs. UT of J&K and Ors.	Sh. Pawan Kumar, Executive Engineer, PWD(R&B), Division Reasi,
14.	CCP(S) No. 310/2025 in WP(C) No. 651/2025	Mir Hussain Vs Sh. Anil Kumar Singh &Ors.	Sh. Bishan Dass, Executive Engineer, PWD(R&B), Spl. Sub-Division Mahore,
15	WP(C) No. 2685/2024	Mohd Saleem Vs. UT of J&K &Ors.	Sh. Mohd Iqbal Ganaie, Executive Engineer, PWD (R&B) Division Banihal
16	WP(C) No. 913/2024	Dharam Singh &ors Vs. UT of J&K and Ors.	Mr. Neeraj Vaid, Executive Engineer, PWD(R&B), Division Ramnagar
17	WP(C) No. 858/2024	Subash Chander Vs. UT of J&K	Mr. Mohd Qasim, Executive Engineer, PWD (R&B) Division Billawar
18.	WP(C) No. 482/2026	Javed Ahmed Vs. UT of J&K	Sh. Ranjit Singh, Executive Engineer, PWD(R&B), Division Ramban,

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19.	WP(C) No. 3527/2025	Abdul Karim and Ors. Vs. UT of	Sh. Anil Kumar Mehra, Executive Engineer, PMGSY, Division Doda
20.	WP(C) No. /2026	Yaser Arfat Vs. UT of J&K and Ors.	Sh. Zaheer Ahmed, Executive Engineer, PMGSY Division Poonch
21.	WP(C) No. 2860/2025	Dina Nath and Ors. Vs. UT of J&K	Mr. Ranjit Singh, Executive Engineer, PWD(R&B), Division Ramban,
22.	WP(C) No. 89/2026	Safeeda Devi (Senior Citizen) Vs UT of J&K	Sh. Anil Kumar Mehra, Executive Engineer, PMGSY, Division Doda
23.	WP(C) No. 1332/2025	Ahmed Din & Ors. Vs. UT of J&K & Ors.	Gh. Mohd Sheikh, Executive Engineer, PMGSY (JKRRDA), Division Ramban
24.	WP(C) No. 885/2026	F.I Construction Vs. UT of J&K and Ors.	sh. Aijaz Ahmed Shah, Superintending Engineer, PWD(R&B) Circle Reasi,
25	WP(C) No. 461/2026	Mohd Iqbal & Ors. Vs. UT of J&K & Ors.	Sh. Ved Singh, Executive Engineer, PMGSY, Division Thathri,
26.	WP© No. 1050/2026	M/s FI Construction Vs UT of J&K and Ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban
27.	WP© No. 1049/2026	M/s FI Construction Vs UT of J&K and Ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban
28.	WP(C) No. 808/2026	Muneer Hussain & Anr Vs. UOI & Ors	Mr. Liyakat Ali, Executive Engineer, PWD(R&B) Division, Surankote,

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29.	WP(C) No. 719/2026	Lal Khan Vs UT of J&K & Ors.	Mr. Liyakat Ali, Executive Engineer, PWD(R&B) Division, Surankote,
30.	WP(C) No. 1351/2024	Asif Iqbal Naik Vs UT of J&K & ors.	Sh. Shamas Din, Executive Engineer, PWD(R&B), Division Kishtwar,
31.	CCP(S) No. 170/2025 in WP(C) No.588/2024	Ghulam Mohd Shan Vs. Baseer Ul Haq Choudhary and Ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban
32.	WP(C) No. 462/2026	Krishan Kumar & Ors. Vs UT of J&K	Sh. Sunil Kumar Thusu, Executive Engineer, PWD (R&B) Division Udhampur
33.	WP(C) No. 1189/2023	Kousar Niazi and Ors. Vs. UT of J&K and Ors.	Mr. Bishan Dass, Executive Engineer, PWD(R&B), Special Sub-Division Mahore,
34	OA No. 1495/2025	Mohammad Afzal Rather Vs UT of J&K & Ors.	Er. Nasir Amin, Executive Engineer, PMGSY Division, Budgam.
35	Arbitration Petition No. 26/2021	M/s Sharma Construction Company Engineers and Contractors Akhnoor V/s UT of J&K and others.	Er. Sanjeev Sharma, Executive Engineer, PW(R&B) Division, Akhnoor.
36	OA No. 731/2025	Ravinder Kumar V/s UT of J&K and others.	Er. Rohit Gupta Executive Engineer, PW(R&B) Division, Kathua.
37	WP(C) No. 2368/2023	Kala V/s UT of J&K and others.	Er. Atta Mohd Sheikh, Executive Engineer, PMGSY Division, Udhampur.
38	WP(C) no. Fresh/2026	Gh. Nabi&Ors. Vs. UT of J&K and Ors.	Er. Anil Kumar Mehra, Executive Engineer, PMGSY (JKRRDA), Doda,

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39	WP(C) no. Fresh/2026	Residents of Village Birnoo Vs. UT of J&K and Ors	Er. Atta Mohd Sheikh, Executive Engineer, PMGSY (JKRRDA), Udhampur,
40	WP© No. 1150/2026	Naseer Ahmed and another Vs UT of J&K and ors	Er. Shahid Mustafa Chowdhary, Executive Engineer, PMGSY Division Rajouri
41	WP© No. 1062/2026	Kunj Lal and others Vs UT of J&K and ors	Er. Ghulam Mohd Sheikh, Executive Engineer, PMGSY, Division, Ramban
42	WP© No. 777/2026	Gian Chand and others Vs UT of J&K and others.	Er. Sham Lal, Executive Engineer, PMGSY Division Ramnagar,
43	WP(C) No. 684/2026	Abdullah Malik & Ors. Vs. UT of J&K and Ors	Er. Sansar Singh, Executive Engineer, PMGSY, Division Banihal,
44	WP(C) No. 560/2026	Jawid Iqbal & Anr. Vs UT of J&K	Er. Shahid Mustafa Chowdhary, Executive Engineer, PMGSY, Division Budhal
45	WP© No. 832/2026	Sita Devi and others (Senior Citizen) Vs UT of J&K & Ors	Er. Sham Lal, Executive Engineer, PMGSY Division Ramnagar,
46	WP© No. 91/2026	Azam Hussain Shah and ors Vs UT of J&K and ors	Er. Anil Malhotra, Executive Engineer, PMGSY, Division, Mahore,
47	WP(C) No. 769/2026	M/s A H Wani Infratech Pvt. Ltd. Vs UT of J&K and Ors	Er. Atta Mohd, Executive Engineer, PMGSY (JKRRDA), Division Udhampur
48	WP(C) No. 2931/2024	Ms A. N. Builder vs U.t of J&K and ors	Er. Ghulam Mohd Sheikh, Executive Engineer, PMGSY, Division, Ramban
49	WP(C) 2513/2022	M/S Tech Build & Associates vs U. T of J&K & Ors.	Sh. Rajesh Kumar Agastam, Chief Engineer, PW(R&B), Jammu

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